

ITEM NO.802

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. NO.108867/2022 AND I. A. NO.108884/2022 IN WRIT PETITION(S)
(CIVIL) NO.562/2009

SAMAJ PARIVARTANA SAMUDAYA & ORS.

PETITIONER(S)

VERSUS

STATE OF KARNATAKA . & ORS.

RESPONDENT(S)

Date : 16-02-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Parties: Mr. Mahesh Thakur, Adv. (Mentioned by)

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.108867/2022 and I. A. No.108884/2022

List the interlocutory applications along with other
interlocutory applications on 22nd February, 2023 at 2:00 pm.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR